NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 26/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Mr. Pratik Jayesh Vira

V/s.

Sunshine Global Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(1) Nanding. Chilty

ilb. M. Humranwsle Petitions

2) Rahul Sinher Sunshing

Ilb DSK ligal

Atul Bharani

Kayshaf Mihtar

ips Subir Kumar FortResp. Nos. 148 15

ORDER CP 26/241-244/NCLT/MB/MAH/2017

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)